Supp. List-01 Sr. No. 12

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU (Through Virtual Mode)

Bail App No. 53/2020

Muzaffar Ahmed BhatApplicant(s)

Through: - Mr. Jagpaal Singh, Advocate.

v/s

Narcotics Control Bureau Zonal Unit JammuNon-applicant(s)

Through:- Mr. Vishal Sharma, ASGI

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

YAMMU & KP

Mr. Vishal Sharma, learned ASGI has submitted that he has filed objections in the Registry.

List on 25.06.2020.

(Puneet Gupta) Judge

Jammu 16.06.2020 Tarun